

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †2614  
ANSWERED ON 02.08.2022**

**Sports Infrastructure under Khelo India Scheme**

**†2614. SHRI ARVIND GANPAT SAWANT:  
SHRI SANJAY JADHAV:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI VINAYAK RAUT:  
SHRIMATI DELKAR KALABEN MOHANBHAI:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government proposes to expand, improve and promote the existing sports infrastructure under 'Khelo India' scheme and if so, the details of sanctioned/approved estimated cost and time limit to complete the project, State/UT-wise including Maharashtra and Dadra and Nagar Haveli and Daman and Diu;**

**(b) the number of coaches/trainers available in the country, State/UT/District and Sports-wise including Maharashtra particularly in Ramtek Parliamentary Constituency, Dadra and Nagar Haveli and Daman and Diu;**

**(c) the details of existing infrastructure for sports in the country, State/UT/district-wise including Maharashtra and Dadra and Nagar Haveli and Daman and Diu;**

**(d) the details of other steps taken by the Government to promote Khelo India initiative at rural and local level in the country including Maharashtra, Dadra and Nagar Haveli and Daman and Diu; and**

**(e) whether the Government proposes to increase/expand the ambit of the sports infrastructure under the Corporate Social Responsibility (CSR) and if so, the details thereof?**

**ANSWER**  
**THE MINISTER OF YOUTH AFFAIRS & SPORTS**  
**{ SHRI ANURAG SINGH THAKUR }**

**(a) The ‘Khelo India – National Programme for Development of Sports’ of this Ministry aims at strengthening the entire sports ecosystem to promote the twin objectives of mass participation and promotion of excellence in sports across the country. It focuses on broad-basing of sports among the youth and promotion of sports activities throughout the country.**

**Under the “Utilisation and creation/upgradation of sports infrastructure” vertical of the Khelo India Scheme, financial assistance is provided to State/UT Governments and other eligible entities for creation/upgradation of sports infrastructure of various categories across the country. Khelo India Scheme is a demand-driven scheme under which projects are sanctioned regularly on the basis of proposals received from various State/UT Governments and other eligible entities from time to time. The timeline of completion of sports infrastructure projects sanctioned under this scheme is two to three years. However, the responsibility of executing the projects rests with the grantees, who receive the financial assistance. The State-wise details of sports infrastructure sanctioned in the country, including Maharashtra, under the Khelo India Scheme are at Annexure – I. No project has been sanctioned in and Dadra and Nagar Haveli and Daman and Diu till date.**

**(b) to (d) ‘Sports’ being a State subject, primary responsibility to engage sports coaches and create sports infrastructure rests with the State/Union Territory Governments. The Union Government supplements their efforts. The details of existing sports infrastructure and coaches in various parts of the country, including Maharashtra, Dadra and Nagar Haveli and Daman and Diu, are under the jurisdiction of the respective bodies/departments of State/UT Governments. As such, the information about them is not maintained in this Ministry. However the Sports Authority of India (SAI), an autonomous body under the Ministry of Youth Affairs & Sports, has 966 coaches under its various centres across the country. State-wise and discipline wise details of coaches under SAI are at Annexure-II and Annexure-III respectively.**

**Apart from this, under the Khelo India Scheme, an effective sports training mechanism has been worked out wherein past champion athletes are engaged as coaches and mentors for young and budding athletes. As on date, 102 such athletes have been engaged in 91 Khelo India Centres (KICs) across the country.**

**Further, one of the components of the Khelo India Scheme namely “Promotion of Rural and Indigenous/Tribal Games” is specifically dedicated to the rural sector of the country. A total of 523 KICs, 29 Khelo India State Centre of Excellence (KISCE) and 264 sports academies are supported this Scheme across the country, including in the rural areas.**

**(e) Government encourages the contribution of Corporate Social Responsibility (CSR) funds for development of sports infrastructure through various Schemes of this Ministry. Under the National Sports Development Fund, CSR funds are received from public as well as private institutions, individuals, for development of sports, including creation and maintenance of sports infrastructure. So far, ₹ 190.34 crore of CSR funding has been received in NSDF.**

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**ANNEXURE – I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. †2614 TO BE ANSWERED ON 02/08/2022 REGARDING “SPORTS INFRASTRUCTURE UNDER KHELO INDIA SCHEME” ASKED BY SHRI ARVIND GANPAT SAWANT, SHRI SANJAY JADHAV, SHRI KRUPAL BALAJI TUMANE, SHRI VINAYAK RAUT AND SHRIMATI DELKAR KALABEN MOHANBHAI, HON’BLE MEMBERS OF LOK SABHA.**

**State/UT-wise details of projects sanctioned under Khelo India Scheme**

S. No.	State/UT	No. of projects	Amount sanctioned
1.	Andaman and Nicobar Islands	1	7.23
2.	Andhra Pradesh	7	33.80
3.	Arunachal Pradesh	21	183.72
4.	Assam	8	47.68
5.	Bihar	11	50.83
6.	Chhattisgarh	4	20.65
7.	Delhi	8	89.36
8.	Goa	4	19.10
9.	Gujarat	5	608.37
10.	Haryana	10	88.89
11.	Himachal Pradesh	8	38.10
12.	Jammu and Kashmir	5	27.89
13.	Jharkhand	2	10.38
14.	Karnataka	19	128.52
15.	Kerala	5	62.74
16.	Ladakh	3	14.28
17.	Lakshadweep	2	9.00
18.	Madhya Pradesh	12	85.64
19.	Maharashtra	13	110.80
20.	Manipur	8	80.45
21.	Meghalaya	6	28.00
22.	Mizoram	7	39.00
23.	Nagaland	7	45.00
24.	Odisha	4	28.00
25.	Puducherry	3	16.02
26.	Punjab	11	93.71
27.	Rajasthan	45	112.26
28.	Sikkim	5	25.83
29.	Tamil Nadu	5	33.00
30.	Telangana	6	24.11
31.	Tripura	7	38.35
32.	Uttar Pradesh	32	503.02
33.	Uttarakhand	5	23.78
34.	West Bengal	1	26.77
<b>Total</b>		<b>300</b>	<b>2754.28</b>

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**ANNEXURE – II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. †2614 TO BE ANSWERED ON 02/08/2022 REGARDING “SPORTS INFRASTRUCTURE UNDER KHELO INDIA SCHEME” ASKED BY SHRI ARVIND GANPAT SAWANT, SHRI SANJAY JADHAV, SHRI KRUPAL BALAJI TUMANE, SHRI VINAYAK RAUT AND SHRIMATI DELKAR KALABEN MOHANBHAI, HON’BLE MEMBERS OF LOK SABHA.**

**State/ UT-wise details of Coaches engaged by SAI**

Sl. No.	State	No. of Coaches
1	Andhra Pradesh	8
2	Andaman	4
3	Arunachal Pradesh	12
4	Assam	56
5	Bihar	5
6	Chhattisgarh	7
7	Delhi	121
8	Goa	8
9	Gujarat	18
10	Haryana	91
11	Himachal	16
12	J&K	9
13	Jharkhand	14
14	Karnataka	62
15	Kavaratti	2
16	Kerala	60
17	Madhya Pradesh	47
18	Maharashtra	41
19	Manipur	53
20	Meghalaya	2
21	Mizoram	5
22	Nagaland	4
23	Odisha	24
24	Pondicherry	14
25	Punjab	99
26	Rajasthan	20
27	Sikkim	4
28	Tamilnadu	18
29	Telangana	14
30	Tripura	4
31	Uttar Pradesh	48
32	Uttarakhand	12
33	West Bengal	64
<b>Total</b>		<b>966</b>

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**ANNEXURE – III**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. †2614 TO BE ANSWERED ON 02/08/2022 REGARDING “SPORTS INFRASTRUCTURE UNDER KHELO INDIA SCHEME” ASKED BY SHRI ARVIND GANPAT SAWANT, SHRI SANJAY JADHAV, SHRI KRUPAL BALAJI TUMANE, SHRI VINAYAK RAUT AND SHRIMATI DELKAR KALABEN MOHANBHAI, HON’BLE MEMBERS OF LOK SABHA.**

**Discipline-wise details of Coaches engaged by SAI**

SN	Discipline	No. of Coaches
1	Archery	53
2	Athletics	116
3	Badminton	35
4	Basketball	27
5	Boxing	88
6	Cricket	11
7	Cycling	34
8	Fencing	26
9	Football	53
10	Gymnastics	42
11	Handball	15
12	Hockey	70
13	Judo	47
14	Kayaking & Canoeing	17
15	Kabaddi	20
16	Karate	3
17	Kho-Kho	7
18	L. Tennis	9
19	Rowing	12
20	Sailing	1
21	Sepak Takraw	9
22	Shooting	9
23	Soft Ball	1
24	Swimming	34
25	Table Tennis	19
26	Taekwondo	32
27	Volleyball	43
28	Weightlifting	42
29	Wrestling	70
30	Wushu	21
<b>Total</b>		<b>966</b>

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